

11.03 HRS.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF INDIAN INSTITUTE OF TECHNOLOGY, KANPUR AND INDIAN INSTITUTE OF MANAGEMENT, AHMEDABAD

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : Sir, on behalf of Dr. V. K. R. V. Rao, I beg to lay on the Table—

- (1) A copy of the Annual Report of the Indian Institute of Technology, Kanpur, for the year 1968-69.
- (2) A copy of the Annual Report of the Indian Institute of Management, Ahmedabad for the year 1968-69. [Placed in Library. See No. LT-2332/69].

REPORT RE. RAILWAY ACCIDENT AT LUCKEESARAI, EASTERN RAILWAY

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : I beg to lay on the Table a copy of the Report of the Commissioner of Railway Safety on the accident involving train No. 22 Down North Bihar Express at Luckeesarai Station of Eastern Railway on the 24th October, 1966. [Placed in Library. See No. LT-2333/69].

STATEMENT RE. CYCLONE IN ANDHRA PRADESH IN NOVEMBER, 1969

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I beg to lay on the Table a statement (Hindi and English versions) regarding November, 1969 Cyclone in Andhra Pradesh. [Placed in Library. See No. LT-2334/69].

ANNUAL REPORT OF KERALA AGRO-INDUSTRIES CORPORATION LTD.

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI D. ERING) : Sir, on behalf of Shri Annasahib Shinde, I beg

to lay on the Table a copy of the Annual Report of the Kerala Agro-Industries Corporation Limited Trivandrum for the year 1968-69, along with the Audited accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-2335/69].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : Sir, on behalf of Shri Vidya Charan Shukla, I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

- (1) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1969, published in Notification No. G. S. R. 2670 in Gazette of India dated the 29th November, 1969.
- (2) The Tenth Amendment to the Indian Police Service (Pay) Rules, 1954, published in Notification No. G.S.R. 2671 in Gazette of India dated the 29th November, 1969.
- (3) The Indian Police Service (Probationers' Final Examination) Regulations, 1968, published in Notification No. G.S.R. 2677 in Gazette of India dated the 29th November, 1969. [Placed in Library. See No. LT-2336/69].

MORMUGAO PORT TRUST (PROCEDURE AT BOARD MEETINGS) AMENDMENT RULES, 1969

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : I beg to lay on the Table :

- (1) A copy of the Mormugao Port Trust (Procedure at Board Meetings) Amendment Rules, 1969, published in Notification No. G.

S. R. 1736 in Gazette of India dated the 26th July, 1969, under sub-section (3) of section 122 of the Major Port Trusts Act, 1963.

- (2) A statement showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2337/69].

RULES COMMITTEE

MINUTES

श्री नारायण स्वरूप शर्मा (डुमरियागंज) :
 उपाध्यक्ष महोदय, मैं नियम समिति की 8
 दिसम्बर, 1969 को हुई बैठक का कार्यवाही
 सारांश सभा पटल पर रखता हूँ।

PAPERS LAID ON THE TABLE—Contd.

SHRI SEZHIAN (KUMBAKONAM) :
 Sir, regarding item 2, I have a point to
 make. It is about the Report of the Com-
 missioner of Railway Safety. I do not
 know how Dr. Karan Singh is concerned
 with the Commissioner of Railway Safety.
 Anyhow, this report of the Commissioner
 of Railway Safety is on the accident in-
 volving the North Bihar Express at Luc-
 keesarai Station of Eastern Railway on the
 24th October, 1966. About three years
 have elapsed. Why has there been so
 much delay in making inquiry and placing
 the Report on the Table of the House ?

MR. DEPUTY SPEAKER : It is a little
 irregular.

DR. KARAN SINGH : The office of the
 Commissioner of Railway Safety is under
 the Ministry of Tourism and Civil Avia-
 tion. It was removed from the Railway
 Ministry and taken into another Ministry
 in order to ensure its impartiality. I will
 find out the reasons for the delay and let
 the House know about it.

11.05 HRS.

COMMITTEE ON GOVERNMENT
 ASSURANCES

(i) SEVENTH REPORT

SHRI KANWAR LAL GUPTA (Delhi
 Sadar) : I beg to present the Seventh Re-
 port of the Committee on Government
 Assurances.

(ii) EVIDENCE

SHRI KANWAR LAL GUPTA : I beg
 to lay on the Table a copy of the Evidence
 given before the Committee on Govern-
 ment Assurances.

11.05½ HRS.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMEN-
 TARY AFFAIRS, AND SHIPPING AND
 TRANSPORT (SHRI RAGHU
 RAMAIAH) : With your permission, Sir,
 I rise to announce that Government Busi-
 ness in this House during the week com-
 mencing Monday, the 15th December,
 1969, will consist of :—

- (1) Further consideration and passing
 of the Monopolies and Restrictive
 Trade Practices Bill, 1969, as
 passed by Rajya Sabha.
- (2) Consideration of any item of
 Government Business carried over
 from today's Order Paper.
- (3) Consideration and passing of :

The Assam Reorganisation
 (Meghalaya) Bill, 1969.

The Indian Tariff (Amendment)
 Bill, 1969.

The Requisitioning and Acquisi-
 tion of Immovable Property
 (Amendment) Bill, 1969.

SHRI RANGA (Srikakulam) : What
 about Mr. Imam's Resolution ?

SHRI RAGHU RAMAIAH : It was
 agreed yesterday that it will come up on
 Tuesday.

SHRI RANGA : It should have been
 mentioned.

SHRI RAGHU RAMAIAH : It was an-
 nounced in the House yesterday.

SHRI YOGENDRA SHARMA (Begu-
 sarai) : Sir, a very serious situation ob-
 tains in Jamshedpur. About 40,000 engi-
 neering workers have been on strike since
 18th November. 26 days have passed.